

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 12
CA(CAA)-95(PB)/2019

IN THE MATTER OF:

Gunny Auto & Finance Pvt. Ltd. and
Shiraj Marketing Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 01.07.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SH. PRADEEP R. SETHI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

ORDER

No one has put in appearance on behalf of the applicant. In the interest of justice hearing is deferred to 25.07.2019.

Sd/-

(PRADEEP R. SETHI)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

01.07.2019
Ritu Sharma